

### Rural Electrification in Bihar

\*985. SHRIMATI MADHURI SINGH: Will the Minister of ENERGY be pleased to state:

(a) the total number of rural electrification project to be taken up in Bihar during the Sixth Five Year Plan period;

(b) the new projects to be undertaken during the current year;

(c) the number of villages which will see electrification when these projects are completed; and

(d) the total outlay proposed for these projects and the names of financing agencies?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (c). Rural electrification projects are formulated and implemented by the Bihar State Electricity Board. During the Sixth Five Year Plan period (1980-85), the Planning Commission has recommended a target of electrifying 15,895 new villages and energisation of 2,03,550 pumpsets/tubewells in the State of Bihar.

For the Annual Plan (1981-82), the target recommended are electrification of 2,840 additional villages and energisation of 25,180 agricultural pumpsets/tubewells in the State.

(d) The outlays recommended by the Planning Commission for rural electrification in Bihar during the Sixth Plan (1980-85) and Annual Plan (1981-82) are indicated below:

	1980-85	1981-82
	(Rs. crores)	
Rural Electrification Corporation	44.35	7.99
Minimum Needs Programme of REC	33.04	6.50
Normal Development programme of the State	15.00	2.50
	92.39	16.99

In addition to the above, funds from Commercial Banks and Agricultural Refinance and Development Corporation to the extent of Rs. 2000 crores during the period (1980-85) are expected to be available for the programme. The amount that may be available from the Banks/ARDC for 1981-82, is likely to be Rs. 3.12 crores. Institutional finance, however, falls outside the Plan programme.

### Working of Coal Mines since Nationalisation

\*986. SHRI NIREN GHOSH:  
SHRI NIHAL SINGH:

Will the Minister of ENERGY be pleased to lay a statement showing:

(a) how many coal mines were there in the country before nationalisation;

(b) how many coal mines are there since nationalisation as in 1975, 1979 and 1980;

(c) how many of the nationalised coal mines are actually producing coal year-wise from 1975 to 1980;

(d) how many cases of illegal coal mining by private owners have been detected to date since nationalisation; and

(e) what action, if any, has been taken to stop illegal mining?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) About 931 coal mines were known to exist in the private sector prior to nationalisation. Another 36 mines belonged to the National Coal Development Corporation in addition to the coal mines owned by the Singareni Collieries Co. Ltd., a joint undertaking of the Andhra Pradesh Govt. and the Central Government.

(b) and (c). The nationalised collieries were amalgamated to form bigger units to make them economically viable. The number of collieries